

COURT NO. 12
THE HONOURABLE SRI JUSTICE E.V. VENUGOPAL

**To be heard on Monday the 18th day of November 2024 (AT 10:30 AM - HYBRID MODE) NOTE-For
Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings -
<https://tshc.vconsol.com/login>**

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION				
1	CRLRC/1138/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition)	KOKA SRINIVAS KUMAR	PUBLIC PROSECUTOR (R2)	HYDERABAD
2	CRLRC/1140/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Dispense with Petition) IA 3/2024(Stay Petition)	G RAVI CHANDRAN	PUBLIC PROSECUTOR (R2)	HYDERABAD
3	CRLRC/1142/2024 IA 1/2024(Condone Delay in Rep) IA 2/2024(Condone Delay Petition) IA 3/2024(Suspension Petition)	K VENKATESH GUPTA	PUBLIC PROSECUTOR (R2)	NAGARKURNOOL
4	CRLRC/1144/2024 IA 1/2024(Stay Petition)	L PRASADA RAO	PUBLIC PROSECUTOR	HYDERABAD
5	CRLRC/1145/2024 IA 1/2024(Miscellaneous Petition)	P CHANDRAKANTH	PUBLIC PROSECUTOR (R3)	HYDERABAD
6	CRLRC/1146/2024 IA 1/2024(Stay Petition)	RAJ KUMAR RUDRA	PUBLIC PROSECUTOR (R2)	MEDAK
7	CRLRC/1147/2024 IA 1/2024(Suspension Petition) IA 2/2024(Bail (u/s 397(1)))	A S BHASKARA GIRI	PUBLIC PROSECUTOR	HYDERABAD
8	CRLRC/1148/2024 IA 1/2024(Stay Petition)	V V PURNACHANDRA RAO	DOMINIC FERNANDES (senior standing counsel for CBIC)	HYDERABAD
FOR ORDERS				
9	CRLRC/2344/2010	Dr.VENKAT REDDY DONTHI REDDY	PUBLIC PROSECUTOR P VINOD KUMAR (R8)	HYDERABAD
10	CRLRC/945/2015 CRLRC/947/2015 CRLRC/948/2015 CRLRC/2813/2016 CRLRC/3228/2016 CRLRC/3229/2016	G RAVI MOHAN	SRIDHAR CHIKYALA SC SPL PP ACB TS R1-STATE REP BY PP. MEMO FILED USR NO 63050/2024	HYDERABAD
11	CRLRC/947/2015	G RAVI MOHAN	SRIDHAR CHIKYALA SC SPL PP ACB TS	HYDERABAD
12	CRLRC/948/2015	G RAVI MOHAN	SRIDHAR CHIKYALA SC SPL PP ACB TS R1-STATE REP BY PP.	HYDERABAD
13	CRLRC/2813/2016	G RAVI MOHAN	SRIDHAR CHIKYALA SC SPL PP ACB TS R1 NOTICE SERVED VIDE TAPPAL. ACK PUT UP. DT: 10-02-2020	HYDERABAD
14	CRLRC/3228/2016	G RAVI MOHAN	SRIDHAR CHIKYALA SC SPL PP ACB TS MEMO FILED USR NO 57905/2024	HYDERABAD
15	CRLRC/3229/2016	G RAVI MOHAN	SRIDHAR CHIKYALA SC SPL PP ACB TS	HYDERABAD

16	CRLRC/1181/2016	RAJA VISHWANATHAN	PUBLIC PROSECUTOR LC RECORD RECEIVED. (Mr,Raja Vishwanadhan. Amicus Curiae)	HYDERABAD
17	CRLRC/746/2023 IA 2/2023(Condone Delay Petition)	CH VENKAT RAMAN	PUBLIC PROSECUTOR KUNCHA SUNIL GOUD (R2) KUNCHA SUNIL GOUD (R4) KUNCHA SUNIL GOUD (R3) MEMO PROOF OF SERVICE FILED USR 119947/2023.	YADADRI BHUVANAGIRI
18	CRLRC/760/2023	S VIJAYA PRASHANTH	PUBLIC PROSECUTOR G ASHOK REDDY (R3) MEMO FILED USR 104474/2024.	HYDERABAD
19	CRLRC/761/2023	S VIJAYA PRASHANTH	PUBLIC PROSECUTOR G ASHOK REDDY (R3) MEMO FILED USR 104472/2024.	HYDERABAD
<u>FOR DISMISSAL</u>				
20	CRLRC/79/2014	P PRABHAKAR REDDY	PUBLIC PROSECUTOR LC RECORD RECEIVED.	NALGONDA
21	CRLRC/599/2023	SOURABH AGARWAL	V V RAMANA PUBLIC PROSECUTOR (R11) NOTICE SENT TILL DATE NOT YET RETURNED.PROOF OF SERVICE NOT FILED .	KUMURAM BHEEM ASIFABAD
22	CRLRC/739/2023 IA 1/2023(Suspension Petition)	THALLADA NANDA KISHORE	PUBLIC PROSECUTOR NOTICE SENT THROUGH SPL CELL TILL DATE NOT YET RETURN PROOF OF SERVICE NOT FILED .	HYDERABAD
23	CRLRC/754/2023	SOURABH AGARWAL	PUBLIC PROSECUTOR RAJASHEKHAR REDDY JEJALA (R2) R2-NOTICE SENT TILL DATE NOT YET RETURN PROOF OF SERVICE NOT FILED .	MANCHERIAL
24	CRLRC/755/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition)	V BRAHMAIAH CHOWDARY	PUBLIC PROSECUTOR B MURALIDHAR (R2) B MURALIDHAR (R3) MEMO FILED USR NO 84758/2024. MEMO PROOF OF SERVICE FILED USR 104022/2024.	KHAMMAM
<u>ADMISSION</u>				
25	CRLRC/1353/2019 IA 2/2015(CRLRCMP 3005/2015)(Vacate Stay Petition)	M/S INDUS LAW FIRM	PUBLIC PROSECUTOR STATE OF TELANGANA REP PP & ANR. (PARTY IN PERSON) (R175) TALAT MADIHA (R2) PARTY IN PERSON RESPONDENT NO 2 T.S. ANAND KUMAR (PARTY IN PERSON) MEMO FILED USR 106449/2018 MEMO FILED USR 14398/2024. MEMO PROOF OF SERVICE FILED USR NO 22251/2024 MEMO FILED BY THE PETITIONER VIDE USR.NO.58293/24 MEMO PROOF OF SERVICE FILED USR NO 22244/2024 TALAY MADIHA.	HYDERABAD
26	CRLRC/757/2024 IA 1/2024(Direction Petition)	P.RAMESH BABU	PUBLIC PROSECUTOR (R2) MEMO PROOF OF SERVICE FILED USR NO 70263/2024	RANGA REDDY
27	CRLRC/786/2024 IA 1/2024(Stay Petition) IA 2/2024(Receive Addl. Document)	M SHIVA KUMAR	PUBLIC PROSECUTOR	HYDERABAD
28	CRLRC/791/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	P VISHNUVARDHANA REDDY	PUBLIC PROSECUTOR	RANGA REDDY

29	CRLRC/798/2024	PONAKA RAHUL REDDY	PUBLIC PROSECUTOR M RAM MOHAN REDDY (R3) M RAM MOHAN REDDY (R5) M RAM MOHAN REDDY (R4) M RAM MOHAN REDDY (R2) Memo filed Vide USr.No.78687/2024	KARIMNAGAR
30	CRLRC/887/2024 IA 1/2024(Stay Petition)	S SURENDER REDDY	SRIDHAR CHIKYALA SC SPL PP ACB TS	KARIMNAGAR
31	CRLRC/915/2024 IA 2/2024(Stay Petition)	G HARINATH	PUBLIC PROSECUTOR ASHOK KUMAR PODUGU (R2) MEMO FILED USR NO 89373/2024 MEMO FILED USR NO 89409/2024	HYDERABAD
32	CRLRC/1002/2024 IA 1/2024(Stay Petition)	M B THIMMA REDDY	SRIDHAR CHIKYALA SC SPL PP ACB TS	HYDERABAD

INTERLOCUTORY

33	CRLRC/2541/2012 IA 1/2024(Implead Petition)	BOLLU NAGARAJU	PUBLIC PROSECUTOR	HYDERABAD
34	CRLRC/848/2024 IA 1/2024(Suspension Petition)	RAPOLU BHASKAR	PUBLIC PROSECUTOR SAPAVAT SREENIVAS (R2) MEMO OF PROOF OF SERVICE FILED USR NO 93015/2024	RANGA REDDY
35	CRLRC/868/2024 IA 2/2024(Suspension Petition)	MEGHANA ADDLA SUNEEL	PUBLIC PROSECUTOR V K SHIVA SHANKAR (R2) memo proof of service filed usr 82513/2024.	MEDCHAL- MALKAJGIRI
36	CRLRC/966/2024 IA 1/2024(Stay Petition)	VEERA SAVAN CHAKRAVARTHY DARA	PUBLIC PROSECUTOR M ACHUTA REDDY (R2) MEMO FILED USR NO 93367/2024. MEMO PROOF OF SERVICE FILED USR 96771/2024.	HYDERABAD
37	CRLRC/1000/2024 IA 1/2024(Stay Petition)	KHAJA VIZARATH ALI	PUBLIC PROSECUTOR MEMO PROOF OF SERVICE FILED USR 109210/2024.	RANGA REDDY
38	CRLRC/1001/2024 IA 1/2024(Stay Petition) IA 2/2024(Extension Petition)	THOOM SRINIVAS	PUBLIC PROSECUTOR	RANGA REDDY
39	CRLRC/1010/2024 IA 1/2024(Suspension Petition)	RUDRESH DESHPANDE	N HARI PRASAD PUBLIC PROSECUTOR (R4)	NIZAMABAD
40	CRLRC/1075/2024 IA 1/2024(Stay Petition)	PAPAI AH PEDDAKULA	PUBLIC PROSECUTOR	SURYAPET

FINAL HEARING

41	CRLRC/708/2010	CHANDRAIAH SUNKARA	PUBLIC PROSECUTOR	ADILABAD
42	CRLRC/1560/2010	VENKATESWARA RAO GUDAPATI	PUBLIC PROSECUTOR	HYDERABAD
43	CRLRC/2065/2010	D KODANDARAMI REDDY	PUBLIC PROSECUTOR	HYDERABAD
44	CRLRC/2223/2010	M PRAVEEN KUMAR	PUBLIC PROSECUTOR	MAHABUBNAGAR
45	CRLRC/2236/2010	N V ANANTHA KRISHNA	PUBLIC PROSECUTOR R N HEMENDRANATH REDDY (R153)	HYDERABAD
46	CRLRC/2265/2010	AVANCHA H CHAKRAVARTHY	PUBLIC PROSECUTOR	RANGA REDDY
47	CRLRC/2279/2010	P NAGENDRA REDDY	PUBLIC PROSECUTOR	HYDERABAD
48	CRLRC/2284/2010	P VENKANNA	PUBLIC PROSECUTOR	NALGONDA

49	CRLRC/2359/2010	A PRABHAKAR RAO	PUBLIC PROSECUTOR	WARANGAL
50	CRLRC/2383/2010	P SHASHI KIRAN	PUBLIC PROSECUTOR	ADILABAD
51	CRLRC/88/2011	C RAGHU	PUBLIC PROSECUTOR K SREENIVAS (R58)	RANGA REDDY
52	CRLRC/198/2011	H SUDHAKARA RAO	PUBLIC PROSECUTOR MEMO FILED USR 105193/2022.	HYDERABAD
53	CRLRC/394/2011	U VENUGOPAL	PUBLIC PROSECUTOR DR K SATYANARAYANA RAO (R328)	HYDERABAD
54	CRLRC/494/2011	G V RAGHAVA REDDY PRASAD RAVANABOINA	PUBLIC PROSECUTOR A SAMIR KUMAR REDDY (R8) (R.PRASAD AMICUS CURIE)	HYDERABAD
55	CRLRC/1053/2011	D BALA KISHAN RAO	PUBLIC PROSECUTOR	MEDAK
56	CRLRC/1259/2011	DEVAKINANDAN RATHI	PUBLIC PROSECUTOR ISSUED NOTICE TO R2 DT:19.10.2022.	HYDERABAD
57	CRLRC/1332/2011	P NAGENDRA REDDY	PUBLIC PROSECUTOR PRAMOD MALIGI (R2)	HYDERABAD
58	CRLRC/1633/2011	ALLADI RAVINDER	PUBLIC PROSECUTOR G L NARASIMHA RAO (R24)	WARANGAL
59	CRLRC/2028/2011 CRLRC/2029/2011 CRLRC/2030/2011 CRLRC/2069/2011	NANDINI S BILOLIKAR	PUBLIC PROSECUTOR PAW CRL RC.NO.2031/2011 NOT YET FOUND.	RANGA REDDY
60	CRLRC/2029/2011	NANDINI S BILOLIKAR	PUBLIC PROSECUTOR (AP)	RANGA REDDY
61	CRLRC/2030/2011	NANDINI S BILOLIKAR	PUBLIC PROSECUTOR	RANGA REDDY
62	CRLRC/2069/2011	NANDINI S BILOLIKAR	PUBLIC PROSECUTOR	RANGA REDDY
63	CRLRC/2379/2011	K ANANTHA RAO	PUBLIC PROSECUTOR K VENUMADHAV (R4)	RANGA REDDY
64	CRLRC/674/2012	M PRAVEEN KUMAR	PUBLIC PROSECUTOR U V SURESH KUMAR (R33)	RANGA REDDY
65	CRLRC/799/2012	M D AFZAL	PUBLIC PROSECUTOR	MAHABUBNAGAR
66	CRLRC/1710/2012	VIJAY B PAROPAKARI	PUBLIC PROSECUTOR KRISHNA REDDY PUTTA (R22)	WARANGAL
67	CRLRC/1892/2012	NANDITA GUHA	PUBLIC PROSECUTOR MANIK RAO (R2) (NOTICE SENT TO PETITIONER NOT YET RETURNED TILL DATE) NANDITHA GUHA Appointed AMICUS CURIE FOR THE PETITIONER MEMO FILED USR NO 68610/2024	RANGA REDDY
68	CRLRC/381/2013	DEVAKINANDAN RATHI	PUBLIC PROSECUTOR R1-STATE REP BY PP. R2-NOTICE SENT NOT YET RETURNED.	HYDERABAD
69	CRLRC/1276/2013	LOVANEET KUMAR SHARMA	PUBLIC PROSECUTOR A M QURESHI (R24)	HYDERABAD
70	CRLRC/1474/2013	V PADMANABHA RAO	PUBLIC PROSECUTOR S AJAY KUMAR (R4)	MAHABUBNAGAR
71	CRLRC/1755/2013	M ROOPENDER	PUBLIC PROSECUTOR	WARANGAL

72	CRLRC/2212/2013 IA 1/2014(CLRCMP 4118/2014)(Fix an Early Date)	A DATTANAND	PUBLIC PROSECUTOR LAXMI REDDY BYREDDY (R31)	HYDERABAD
73	CRLRC/2297/2013	L HARISH	PUBLIC PROSECUTOR	RANGA REDDY
74	CRLRC/316/2015 IA 1/2022(L R Petition) IA 1/2023(Miscellaneous Petition) CRLRC/353/2015 CRLRC/358/2015	V VENUMADHAV	PUBLIC PROSECUTOR L/C Record Received	HYDERABAD
75	CRLRC/353/2015 IA 1/2022(L R Petition) IA 1/2023(Miscellaneous Petition)	V VENUMADHAV	PUBLIC PROSECUTOR L/C Record Received	HYDERABAD
76	CRLRC/358/2015 IA 1/2022(L R Petition) IA 1/2023(Miscellaneous Petition)	V VENUMADHAV	PUBLIC PROSECUTOR L/C Record Received	HYDERABAD
77	CRLRC/982/2016	PARSA ANANTH NAGESWAR RAO	PUBLIC PROSECUTOR K MURALIDHAR (R18) LC RECORD RECEIVED.	RANGA REDDY
78	CRLRC/1135/2016	T PRADYUMNA KUMAR REDDY	PUBLIC PROSECUTOR THOLLA VENKATA RAMANA MURTHY (R14) LC RECORD RECEIVED.	HYDERABAD
79	CRLRC/1182/2016	S SURENDER REDDY	PUBLIC PROSECUTOR LC RECORD RECEIVED.	ADILABAD
80	CRLRC/1183/2016	CHALLA SIVASANKAR	PUBLIC PROSECUTOR LC RECORD RECEIVED.	HYDERABAD
81	CRLRC/2176/2016	JAKKAMSETTI RAVINDRA	PUBLIC PROSECUTOR NOTE:LC RECORD RECEIVED.	NIZAMABAD
82	CRLRC/3283/2016	P VENKATA SUBBARAO	PUBLIC PROSECUTOR R1-STATE REP BY PP. LC RECORD RECEIVED.	ADILABAD
83	CRLRC/748/2022	KARUNAKAR REDDY	PUBLIC PROSECUTOR SRIKANTH GUNTI (R2)	BHADRADRI KOTHAGUDEM
84	CRLRC/477/2023 IA 2/2023(Miscellaneous Petition)	T DAMODAR	NAGA DURGA SAROJA DHULIPALA PUBLIC PROSECUTOR (R2) memo filed usr 82939/2023.	HYDERABAD
85	CRLRC/743/2023	L ARAVIND REDDY	PUBLIC PROSECUTOR COUNTER FILED USR 102163/2024.	WARANGAL
86	CRLRC/665/2024	NARAPARAJU AVANEESH	PUBLIC PROSECUTOR	ADILABAD
87	CRLRC/810/2024	SOMA RAVI KIRAN REDDY	PUBLIC PROSECUTOR BHAVANASI NAGARJUN (R2)	ADILABAD
88	CRLRC/813/2024	KONDAPARTHI SRINIVASA	PUBLIC PROSECUTOR (R2) MEMO PROOF OF SERVICE FILED USR 82650/2024. MEMO FILED USR NO 89536/2024	BHADRADRI KOTHAGUDEM
89	CRLRC/833/2024	NAYAKAWADI RAMESH	PUBLIC PROSECUTOR S SURENDER REDDY (R3) S SURENDER REDDY (R2)	ADILABAD
90	CRLRC/837/2024	PRAVEEN KUMAR VEERJALA	PUBLIC PROSECUTOR (R2) MEMO FILED USR NO 88542/2024	RANGA REDDY

91	CRLRC/850/2024	P VAMSHEEDHAR REDDY	PUBLIC PROSECUTOR GOVIND MALOTHU (R2) MEMO PROOF OF SERVICE FILED USR 81756/2024.	KARIMNAGAR
92	CRLRC/938/2024	G ANIL KIRAN KUMAR	T SANJAY REDDY (R3) T SANJAY REDDY (R6) T SANJAY REDDY (R8) PUBLIC PROSECUTOR (R9) T SANJAY REDDY (R5) T SANJAY REDDY (R4) T SANJAY REDDY (R2) T SANJAY REDDY (R7) MEMO FILED USR NO 98630/2024	NAGARKURNOOL
93	CRLRC/990/2024	ASADULLA SHAREEF	PUBLIC PROSECUTOR	HYDERABAD
94	CRLRC/1004/2024	RAPOLU BHASKAR	PUBLIC PROSECUTOR MEMO FILED USR 104477/2024.	RANGA REDDY
95	CRLRC/1005/2024	P ACHUT RAMA SHASTRY	PUBLIC PROSECUTOR M S ACHYUTH BHARTHWAJ (R2)	JANGAON
96	CRLRC/1006/2024	P ACHUT RAMA SHASTRY	PUBLIC PROSECUTOR M S ACHYUTH BHARTHWAJ (R2)	JANGAON
97	CRLRC/1007/2024	P ACHUT RAMA SHASTRY	PUBLIC PROSECUTOR M S ACHYUTH BHARTHWAJ (R2)	JANGAON
98	CRLRC/1008/2024	P ACHUT RAMA SHASTRY	PUBLIC PROSECUTOR M S ACHYUTH BHARTHWAJ (R2)	JANGAON
99	CRLRC/1009/2024	P ACHUT RAMA SHASTRY	PUBLIC PROSECUTOR M S ACHYUTH BHARTHWAJ (R2) MEMO FILED USR 106690/2024.	JANGAON
100	CRLRC/1058/2024	M P K ADITYA	K PRADEEP REDDY PUBLIC PROSECUTOR (R2)	RANGA REDDY
101	CRLRC/1074/2024	CHETLURU SREENIVAS	T RANJIT SINGH PUBLIC PROSECUTOR (R4)	HYDERABAD

PART-HEARD

102	CRLRC/2064/2010	JAVED RAZACK	PUBLIC PROSECUTOR PRAMOD KUMAR KEDIA (R8) MEMO FILED USR 97220/2024. MEMO FILED USR 97219/2024.	HYDERABAD
103	CRLP/15223/2014 IA 1/2014(CRLPMP 16195/2014)(Stay Petition) IA 1/2015(CRLPMP 6083/2015)(Extension Petition) CRLP/15186/2014 CRLP/15211/2014 CRLP/15232/2014	SRINIVASA SRIKANTH	PUBLIC PROSECUTOR VENKATESWARA RAO UPPALA (R6)	HYDERABAD
104	CRLP/15186/2014 IA 1/2014(CRLPMP 16142/2014)(Stay Petition)	SRINIVASA SRIKANTH	PUBLIC PROSECUTOR VENKATESWARA RAO UPPALA (R100) MEMO FILED USR 121883/23.	HYDERABAD
105	CRLP/15211/2014 IA 1/2014(CRLPMP 16180/2014)(Stay Petition) IA 1/2015(CRLPMP 6085/2015)(Extension Petition)	SRINIVASA SRIKANTH	PUBLIC PROSECUTOR VENKATESWARA RAO UPPALA (R41) MEMO FILED USR 121864/23.	HYDERABAD
106	CRLP/15232/2014 IA 1/2014(CRLPMP 16212/2014)(Stay Petition) IA 1/2015(CRLPMP 6084/2015)(Extension Petition)	SRINIVASA SRIKANTH	PUBLIC PROSECUTOR VENKATESWARA RAO UPPALA (R13) MEMO FILED USR 121880/23.	HYDERABAD